

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

**NOTICE**

Dated, \_\_\_\_\_ December, 2018

No.HCM.II/168/2014/Estt./ In view of the Notification dated 21.11.2017 as regards High Court of Meghalaya ( Designation of Senior Advocate ) Rules, 2017 [ in terms of Guidelines laid down by the Hon'ble Supreme Court of India in Ms. Indira Jaising Vs. Supreme Court of India and others reported in (2017) 9 SCC 766 ], suggestions/views, if any, of other stakeholders in the proposal for designation of Advocates who have applied for conferment of designation as Senior Advocates in the High Court of Meghalaya, are invited for consideration by the Committee for Designation of Senior Advocates for the purpose of scrutiny and assessment of the applications so received.

Further, suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the Committee for Designation of Senior Advocates within a period of 15 days from the date of publication of the said Notice. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat concerned/Registry of this Court.

By Order

Encl:-List of Advocates who have applied  
for designation as Senior Advocate.

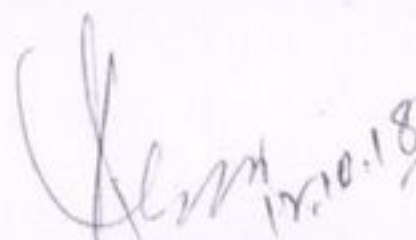
Secretary of the Permanent Committee  
for Designation of Senior Advocate  
(Registrar(J))

Memo.No.HCM.II/168/2014/Estt./ 6061A

Dated, \_\_\_\_\_ <sup>15</sup> ~~10~~ <sup>December</sup> ~~November~~, 2018

Copy for favour of kind information to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for kind information of His Lordship.
2. The P.S. to Hon'ble Mr.Justice S.R.Sen, Judge, High Court of Meghalaya for kind information of His Lordship.
3. Shri Amit Kumar, Advocate General, Government of Meghalaya, Shillong.
4. Shri T.T.Diengdoh, Senior Advocate, High Court of Meghalaya, Shillong.
5. The President/Secretary, High Court Bar Association, Shillong.
6. The President/Secretary, Shillong Bar Association, Shillong.
7. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in High Court Official Website.
8. Notice Board.
9. Office File.

  
Secretary of the Permanent Committee  
for Designation of Senior Advocate  
(Registrar(J))



**List of Advocates who have applied for designation  
as Senior Advocate in High Court of Meghalaya**

Sl.No.	Name of the Applicant(Advocate)
1.	Ms. P.D.Bujarbaruah
2.	Md. Khalid Khan
3.	Dr. Nitesh Mozika
4.	Shri Kaustav Paul
5.	Shri Amit Kumar

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